Court-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.168/2017

Present:1. Hon'ble Member (J) Shri Vijai Pratap Singh 2.Hon'ble Member (J) Ms. Manaroma Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th April, 2017, 10.30 A.M

	Name of the Company	M/s. Naresh Kumar -Versus- Kalyanpur Cements	& Company Pvt.Ltd.	
Under Section		9	I.B.C	
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
L.	P. K. CHAUBEY CFO & Co. Secretary		Kalzarpur cenery	Receases 10/4/2017

Mr. K. N. JANA,

Petition

AC. 10/4/2017

1. SHAUNAR MITRA, Adv. For Company

Advocate

10/4/17

ORDER

Ld. Counsels for the petitioner and the respondent as well as Mr. P.K.Chaubey, CFO & Co. Secretary of Kalyanpur Cements Ltd. are present.

Ld. Counsel for the respondent made a request that he may be given two days' time for obtaining authorisation from the respondent company as well as filing Vakalatnama on behalf of the respondent company. Ld. Counsel for the respondent also prayed that petitioner may be directed to serve a copy of the petition on him. Prayer is allowed. Petitioner is directed to serve a copy of the petition by today itself on the respondent.

List the matter on 17/04/2017.

(Manorama Kumari) Member (J)

(Vijai Pratap Singh) Member (J)